Name of the cornorate debtor:	Sabve Robini Contractors Private Limited

## Date of commencement of CIRP: 27/03/2025 List of creditors as on 08/12/2025 Operational creditors (Government Dues)

													(Amount in ₹)	
	Name of creditor	Details of	f claim received	Details of claim admitted					Amount of		'			
SI. No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim			Amount of claim under verification	Remarks, if any
1	Commissioner, CGST & Central Excise, Belapur Commissionerate	09-04-2025	2,78,39,657	-	-	-	-	-	-	2,78,39,657	-	-		The claim amount has been classified as contingent claim as an appeal is pending against the order in Original No 38/RB/Commissioner/Belapur/2023-24 dt. 27.05.2023
2	Income Tax Officer (TDS) - 2(2)(1), Mumbai	07-04-2025	30,16,280	30,16,280	-	-			,	-	-	-	-	The claim has been admitted for the demaond of F.Y. 2012 -13 to 2023- 24
3	Deputy Commissioner of State Taxt (Sanpada_502)/RAI-NOD-E-0105	09-04-2025	6,49,65,216	4,87,12,639	-	-	-	-	-	1,62,52,577			-	The claim amount pertaining to FY July, 2017 to Mar 2018, whereby CD has filed an appeal against the said order, thus the amount claimed for the particular FY July, 2017 to Mar 2018 has been classified as contingent claim
4	Assistant Commissioner, CGST & Central Excise, Kozhikode Urban	15-04-2025	33,32,678	33,32,678	-	-	-	-	-	-	-	-	-	As per Note Below
5	Employees State Insurance Corporation	02-05-2025	9,706	9,706	-	-	-	-		-	-	-	-	As per Note Below
6	Regional PF Commissioner - II	11-06-2025	79,39,65,162	-			-	-			-	79,39,65,162		As per Note Below
7	Department of goods & service Tax, Maharashtra	04-09-2025	93,92,054	93,92,054										The Claim was received on 4-9-25 which is after the issue of RFRP in the matter of Corporate Debtor, thus considered as belated claim. An appeal was filed by CD for the period 2015-16, for which the order was received on 30-08-2024, with an amount of 884-34-722. Another appeal was filed by CD for the period 2017-18, for which the order was also received on 30-08-2024, with an amount due of 89,573.31.
	Total		90,25,20,753	6,44,63,357	-	-	-	-	-	4,40,92,234	-	79,39,65,162		_

Notes:
The claims are admitted on basis of verification based on the data / documents shared by the claim is kept under verification, the same will be updated / modified as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.